

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4407
ANSWERED ON:22.04.2010
INVESTIGATION OF SATYAM SCAM
Singh Shri Radha Mohan

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the CBI has completed the investigation of Satyam scam;
- (b) if so, the current status thereof;
- (c) the number of officers found guilty in it and the amount involved in the scam; and
- (d) the action taken by the Government against guilty officers/employees?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHID)

(a) to (d): The investigation of Satyam scam by the CBI with regard to diversion of funds from the company is still in progress. Based on the investigation already completed, CBI has filed a charge-sheet in the Court on 7.4.2009 against 9 accused which include Chairman, Managing Director, CFO, Auditors, a director and officials of Satyam. After further investigation, a supplementary charge-sheet was filed on 24.11.09 in which name of global head of internal audit of Satyam was also included. A separate charge-sheet was filed by the CBI on 7.1.2010 against the then Chairman, Managing Director, CFO, Vice President (Finance) and auditors of the company for filing false income tax returns with fraudulent and dishonest intention of cheating the shareholders. As the investigation by CBI is still in progress, it is not possible to quantify the amount involved in the scam.